

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.1201
TO BE ANSWERED ON 25.11.2019

CONVERSION OF HISTORICAL BUILDINGS AS HOTELS

+1201. SHRI MITESH RAMESHBHAI PATEL
(BAKABHAI):

Will the Minister of CULTURE be pleased to state:

- (a) the details of the archaeological buildings identified under Archaeological Survey of India in the country so far;
- (b) whether archaeological buildings have been destroyed and have been reconstructed as hotels, clubs, complexes and marriage halls;
- (c) whether the Government has taken note of this matter; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM
(PRAHLAD SINGH PATEL)

- (a) There are 3691 monuments/sites declared Centrally Protected under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and looked after by Archaeological Survey of India (ASI). A statement indicating State/UT-wise number of monuments/sites is given at Annexure.
- (b) No such incident has been reported at any centrally protected monument.
- (c)&(d) Does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.1201 FOR 25.11.2019

ABSTRACT OF NUMBER OF CENTRALLY PROTECTED MONUMENTS/ SITES UNDER THE JURISDICTION OF ARCHAEOLOGICAL SURVEY OF INDIA IN THE COUNTRY

Sl.No.	Name of State	Nos. of Monuments
1.	Andhra Pradesh	129
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman & Diu (U. T.)	12
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu & Kashmir (U.T.)	56
12.	Jharkhand	12
13.	Karnataka	506
14.	Kerala	28
15.	Ladakh (U.T.)	14
16.	Madhya Pradesh	292
17.	Maharashtra	286
18.	Manipur	01
19.	Meghalaya	08
20.	Mizoram	01
21.	Nagaland	04
22.	N.C.T. Delhi	174
23.	Odisha	80
24.	Puducherry (U.T.)	07
25.	Punjab	33
26.	Rajasthan	163
27.	Sikkim	03
28.	Telangana	08
29.	Tamil Nadu	413
30.	Tripura	08
31.	Uttar Pradesh	745
32.	Uttarakhand	42
33.	West Bengal	136
	TOTAL	3691

